Akademi. The Akademi has not yet communicated its views to Government.

## Under Secretaries under the C.S.S. Service

1076. SHRI RAM SINGH: Will the Minister of HOME Affairs be pleased to state:

- (a) whether it is a fact that the Under Secretaries belonging to the C.S.S. Service (Grade I) are not treated at par with the Under Secretaries coming from the I.A.S. for purposes of promotion to higher posts;
- (b) whether there is any ratio fixed for promoting C.S.S. Officers to higher posts; and
- (c) if so, how it has worked during the last 5 years?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (Shri V. C. SHUKLA): (a) Selection to the senior administrative posts at the Centre of and above the rank of Deputy Secretary are made taking into account (1) the requirements of the posts, (2) the experience, background, merit and suitability of all the available and eligible officers of various Services in the field of choice, and (3) the seniority of such officers within their respective Services. The appointments are thus made not on considerations of the Service to which a person belongs, but on the above criteria which do not make any distinction between one Service and another.

- (b) No, Sir.
- (c) Does not arise.

KEROSENE AND DIESEL OIL QUOTA FOR U.P.

- 1077. SHRI SITARAM JAIPURIA: Will the Minister of Petroleum and Chemicals be pleased to state:
- (a) the present monthly quota of Kerosene and Diesel oil allotted to Uttar Pradesh;
- (b) whether recently any request has been received from the State Government for increasing the quota, if so, what is the increase demanded and the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN):
(a) There are no quotas for High Speed Diesel Oil and Light Diesel Oil for Uttar Pradesh, as requirements are being met in full. The present monthly quota of kerosene for Uttar Pradesh is 18,200 tonnes.

(b) No.

## Work done by the Commissioner for Public Grievances

1078. SHRI S!TARAM JAIPURIA: Will the Minister of Home Affairs be pleased to state the work so far done by the Commissioner for Public Grievances since February 7, 1966?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Apart from co-ordinating and keeping under review the work of the Complaints Officers in the various Ministries/Departments in connection with redressal of grievances the Commissioner for Public Grievances had received direct from the public 845 complaints till the end of August 1966. Out of these he has by now dealt with 581 complaints. The remaining are at differrent stages of action in consultation with the Ministries/Departments concerned.

A detailed report on the working of the arrangements in the Ministries/Departments for the redressal of public grievances is under preparation and will be submitted to Government shortly.

## REORGANISATION OF THE MINISTRIES ON SCIENTIFIC LINES

- 1079. SHRI SITARAM JAIPURIA: Will the Minister of Home Affairs be pleased to state:
- (a) whether there is any proposal under Government's consideration for reorganising the Ministries on scientific lines;
  - (b) if so, what are the details thereof;
- (c) whether any Ministry has been reorganised on these lines, if so, what is the name of the Ministry; and
- (d) when other Ministries would be so reorganised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI); (a) and (b) There is